

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-105/2001/2266/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aminur Rahman,  
Presiding Officer,  
Labour Court, Guwahati.

Dated Guwahati the <sup>th</sup> 13 March, 2023

Sub: **Casual leave.**

Ref:- Your letter No. LCG.11/2002-03/154 dtd. the 13<sup>th</sup> March, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for 2 days on 20.03.2023 and 21.03.2023, with station leave permission, from the morning of 20.03.2023 to the evening of 21.03.2023**, has been granted. The District & Sessions Judge, Kamrup(M), Guwahati and in her absence the in-charge District & Sessions Judge, Kamrup(M), Guwahati shall remain in charge of your Court and office in your absence.

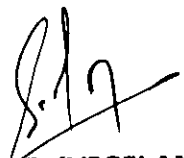
Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-105/2001/2267-2268/A, dated** , 13-03-2023

Copy to:

1. The District & Sessions Judge, Kamrup(M), Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
